

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

**LIBRARY**

No. CPC 350/00194/2015 Date of order : 22.9.2015  
(OA 422 of 2013)

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Mr. R.Bandyopadhyay, Administrative Member

SUKANTA MONDAL

VS

R. K. GUPTA & ANR. (E.RLY.)

For the applicant : None

For the respondents: Mr.S.Banerjee, counsel  
Mr.S.K.Das, counsel

O R D E R (ORAL)

Ms.Bidisha Banerjee, J.M.

None appeared for the applicant. Ld. Counsels for the respondents are present.

2. It is submitted by the ld. Counsel for the respondents that the order passed in the OA has been upheld in the Hon'ble High Court and it has been complied with by the authorities by granting re-engagement to the applicant as fresh face substitute ECRC in the scale of pay of Rs.5200-20,200/- + Grade Pay Rs.2800/- on a pay of Rs.11,360/- and posted to continue his work as substitute ECRD under Reservation Supervisor/DDJ till further orders, vide order dated 2.3.15 which is taken on record.

3. Accordingly the Contempt Proceedings are dropped. Notices, if any, issued stand discharged.

(R.BANDYOPADHYAY)  
MEMBER (A)

(BIDISHA BANERJEE)  
MEMBER (J)

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